

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM NO. 124**  
**201/2016**

**IN THE MATTER OF:**

Skyway Venture Ltd.

.... Applicant/petitioner

**Order under Section 391-394**

**Order delivered on 01.11.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

**PRESENTS:-**

For the Petitioner/Applicant:	Mr. P. Nagesh & Mr. Dhruv Gupta, Advs.
For the ITD	Mr. Divey Kant for Ms. Lakshmi Gurung, Standing Counsel for Income Tax Department
For the OL	Mr. Shubham Pandey, Adv.
For the RD	Mr. Sonam Sharma, CP
For the SEBI	Ms. Gunjan Singh, Adv.

**ORDER**

On the request made by the counsel for the respondent hearing is deferred to 13.12.2018.

*Sdl*

**(M.M.KUMAR)**  
**PRESIDENT**

*Sdl*

**(S.K. MOHAPATRA)**  
**MEMBER(TECHNICAL)**